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1.	2.	3.
5.	Lakshadweep	Rs. 20.75 (1.9.88) (Wages have been fixed by an executive order).
6.	Pondicherry (i) Pondicherry Region (ii) Mahe Region	Rs. 7.00 (3.12.83) Rs. 12.00 (7.4.87)
	(iii) Yanam Region	Rs. 11.00 (15.3.88)
	(iv) Karaikal Region	Rs. 8.00 (16.1.86)

नशीले पदार्थी की लत

448. श्री सन्तोष बागड्रोदियाः क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि स्पैक, हैरोइन तथा अन्य नशीले पदार्थों के सेवन की बढ़ती हुई लत पर तुरंत काबू पाने के लिए सरकार क्या कार्यवाही करने का विचार रखती है?

श्रम और कल्याण मंत्री (श्री राम विलास पासवान): सरकार ने नशीली दवाओं के दुरुपयोग से निपटने के लिए, नशीली दवाओं की मांग और पूर्ति दोनों पर नियंत्रण रखने हेतु एक व्यापक कार्यनीति अपनाई है। मांग में कमी लाने की दिशा में, चेतना निर्माण तथा नशीली दवाओं के दुरुपयोग के दुष्परिणामों के प्रति लोगों को शिक्षत करने के कार्यक्रमों के माध्यम से तथा व्यसनियों के अभिप्रेरण, परामर्श, उपचार, अनुवर्तन तथा पुनर्वास से सुसंगठित कार्यक्रम के माध्यम से उपाय किए गए हैं। सरकारी जनसंबार माध्यमों द्वारा चेतना निर्माण कार्यक्रमों के लिए भी प्रयास किए जा रहे हैं। दूसरी ओर, खापक औषध (नरकोटिक्स) और मनोविकारी (साइकोट्रांपिक) पदार्थों के अवैध व्यापार पर नियंत्रण के लिए, विधमान कानून को सख्ती से लागू किया जा रहा है।

Expenditure on relief and rehabilitation of flood victims 449. SHRI SHABBIR AHMAD SALARIA: Will the Minister of AGRICULTURE be pleased to state the amount of expenditure incurred on relief and rehabilitation of flood victims in the country during the last three years?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): The information is being collected and will be laid on the Table on the Sabha.

Indefinite Strike by Employees of Paradeep Phosphates Limited

450. SHRI BASUDEB MOHAPAT-RA: Will the Minister of AGRICUL TURE be pleased to state:

- (a) whether it is a fact that employees of Paradeep Phosphates Limited had gone on an indefinite strike recently in support of their nine point charter of demand;
- (b) if so, what are the details of their demands;
- (c) whether the strike has since been called off after due negotiation between workers and the management; and
- (d) if so, what action have been taken to fulfil their demand?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes Sir.

- (b) The demands made by the employees' Union were as follows:
 - (i) Payment of bonus/grant of exgratia payment for the year 1988-89.
 - (ii) Wage settlement.
 - (iii) Formulation of promotion policy for the workmen.
 - (iv) Canteen facility for contract labour.
 - (v) Review of policy on training period of apprenticeship.
 - (vi) Reduction of staff.
 - (vii) Accommodation facility for contract labour.